

CBI Vs M.K. Menon & Ors.

CC No. 2/2019

05.10.2020

Present: None for CBI.

**Sh. Ankit Bhatia, Ld. Proxy Counsel for Sh. Madhav
Khurana, Ld. Counsel for A-2, A-4 & A-5.**

**A-3 K. C. Aggarwal with Sh. Balpreet Singh, Ld. Proxy
counsel for Sh. Mudit Jain, Ld. Counsel for A-3.**

**Sh. G.K. Seth and Ms. Geetanjali Sharma, Ld. Counsels for
A-8**

Sh. Pavan Narang, Ld. Counsel for A-11.

**Proceedings against A-1 M.K. Menon, A-6 L.K. Sinha, A-10
Yashpal Narang and A-12 Rashid Jilani have already
abated.**

**A-7 Lalit Virmani and A-9 Sanjeev Sharoff have been
discharged vide order dated 4.6.2016.**

The matter has been taken up through video conferencing using
CISCO WEBEX hosted by Sh. Mukesh Kant Sharma, Reader of this Court.

As per telephonic message, Ld. PP is unable to connect to
the proceedings due to network problem.

Put up for further final arguments by Ld. PP on **07.10.2020**
through video conferencing.

On the request of Ld. PP for CBI, copy of this order sheet be
also provided to him for his office record.

A copy of this order be also sent to the Computer Branch for
uploading on the official website.

**ANIL
KUMAR
SISODIA** Digitally signed
by ANIL KUMAR
SISODIA
Date: 2020.10.05
13:08:02 +05'30'

**(Anil Kumar Sisodia)
Special Judge (PC Act), (CBI)-07,
Rouse Avenue Courts, New Delhi
05.10.2020**

**CBI Vs. Sanjay Kumar
Closure Report No. 3/2019**

05.10.2020

**Present: Sh. Pankaj Gupta, Ld. Sr.PP for CBI with IO
Sh. Chander Deep.**

The matter has been taken up through video conferencing using CISCO WEBEX hosted by Sh. Mukesh Kant Sharma, Reader of this Court.

The matter is fixed for consideration of the closure report. IO has submitted list of documents pointing towards income issue through e-mail ID of the court.

Due to poor net connectivity, matter is adjourned to **23.10.2020** for physical hearing of the closure report.

On the request of Ld. PP for CBI, copy of this order sheet be also provided to him for his office record.

A copy of this order be also sent to the Computer Branch for uploading on the official website.

ANIL
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ANIL KUMAR SISODIA
Date: 2020.10.05
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**(Anil Kumar Sisodia)
Special Judge (PC Act), (CBI)-07,
Rouse Avenue Courts, New Delhi
05.10.2020**

CBI Vs. Anil Mittal & Ors.

CC No: 373/2019

M No. 7/2020

05.10.2020

Present: None.

The matter has been taken up through video conferencing using CISCO WEBEX hosted by Sh. Mukesh Kant Sharma, Reader of this Court.

Notice of the application for release of jamatalashi on behalf of applicant Anil Mittal was issued to the HIO and PP for CBI as well as to the applicant/his counsel.

As per telephonic message, Ld. PP is unable to connect to the proceedings due to network problem.

Issue fresh notice to the applicant/his counsel, HIO and PP for CBI for filing reply, if any, as last opportunity for **16.10.2020** for physical hearing.

On the request of Ld. PP for CBI, copy of this order sheet be also provided to him for his office record.

A copy of this order be also sent to the Computer Branch for uploading on the official website.

**ANIL
KUMAR
SISODIA** Digitally signed
by ANIL KUMAR
SISODIA
Date:
2020.10.05
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**(Anil Kumar Sisodia)
Special Judge (PC Act), (CBI)-07,
Rouse Avenue Courts, New Delhi
05.10.2020.**